

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2002

ANSWERED ON:19.08.2013

IMPORT OF RAW MATERIALS

Rajaram Shri Wakchaure Bhausahab;Vishwanath Shri katti Ramesh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the supply of raw materials for some industries in the country is being met through imports;
- (b) if so, the details of the raw materials and minerals including iron ore and steel exported/imported along with the foreign exchange earned/spent during each of the last three years, quantum and value-wise;
- (c) the efforts made by the Government to ensure adequate supply of said raw materials and minerals to the domestic industries; and
- (d) the details of the outcome of the said efforts made by the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) & (b) Import of any commodity, including raw material, takes place in the country if either the country is short of it or because domestic prices are higher. The details of commodities including raw material and minerals, imported and exported are available in the DGCI&S publication in CD form namely 'Monthly Statistics of Foreign Trade of India' Volume-I (Exports) and Volume-II(Imports), which is regularly sent to Parliament library by DGCI&S.

(c) &(d) All Exports, including raw material and minerals, from the country are regulated under the provisions of the Foreign Trade Policy revised from time to time.

Domestic industries can import raw materials, intermediates and components under the Advance Authorisation Scheme on a duty free basis for production of items for exports. Most raw materials are permitted to be imported freely.